

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-461/(MB/2018)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.07.2018**

NAME OF THE PARTIES: Raysons Sand-Chem Pvt. Ltd.

v/s.

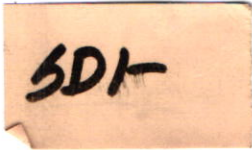
Birla Precision Technologies Ltd.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

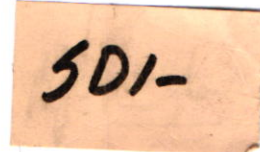
10. C.P. (IB)-461/(MB/2018)

Both sides present. The counsel for the petitioner submits that he has received the reply only on Saturday so he seeks some time to file rejoinder. Time granted. List this matter on 06.08.2018.



V. NALLASENAPATHY
Member (Technical)

/PS/



BHASKARA PANTULA MOHAN
Member (Judicial)